GOVERNMENT OF ANDHRA PRADESH ABSTRACT

HM&FW Department - COVID-19 - The Epidemic Disease Act, 1897 – Appointment of Dr.P.L.Jayachandra Reddy, MS, Joint Commissioner, APVVP (Retd.) as "Officer on Special Duty" (OSD) for monitoring of COVID-19 related activities – Orders – Issued.

HEALTH, MEDICAL & FAMILY WELFARE (B2)DEPARTMENT

G.O.Rt.No.248

Date:25.04.2020 Read the following:

1. G.O.Rt.No.189, HM&FW (B2) Dept., Dt: 13.03.2020 2. G.O.Rt.No.202, HM&FW (B2) Dept., Dt: 18.03.2020

2. G.O.Rt.No.202, HM&FW (B2) Dept., Dt: 18.03.2020

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ORDER:

Government, hereby appoint Dr.P.L. Jayachandra Reddy, MS, Joint Commissioner, APVVP (Retd.) as "Officer on Special Duty" (OSD) for monitoring of COVID-19 related activities in Health Department Control Room. He is directed to report to duty with immediate effect. The terms & conditions of his appointment shall be issued separately.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

Dr. K.S. JAWAHAR REDDY, SPECIAL CHIEF SECRETARY TO GOVERNMENT

То

Dr. P.L. Jayachandra Reddy, MS, Joint Commissioner, APVVP (Retd.). The Commissioner, PR & RD, & Special Officer, COVID-19. **Copy to** The Commissioner, Health & Family Welfare, AP. The Director of Medical Education, AP. The Director of Public Health & Family welfare, AP. The Commissioner, APVVP. OSD to Dy.CM (HFW & ME). PS to Spl. C.S. HM & FW SF/SC

//FORWARDED :: BY ORDER//

SECTION OFFICER